

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13

C.P./ (IB)/1654/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **P P Pandey Infrastructure Pvt Ltd V/s
Hindustan Construction Company Ltd**

Appearance (via video-conference):

For the Applicant : Proxy Counsel h/f Mr. Abhinav
Mehrotra, Advocate

For the Respondent : Mr. Darshit Dave, Advocate

Sections 9 of the IBC, 2016

ORDER

Proxy Counsel for the Operational Creditor prays for the adjournment contending that his Senior is leading him in the matter, who is pre-occupied. In that view of the matter, stand over to 27.09.2022, for further consideration and necessary orders.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare